

(c) The Government of India are in no way responsible for the loss, but under the rules applicable to the loss occasioned in such cases, they are liable to share the loss with the owners of the vessel in certain proportion.

Howrah-Burdwan Section (Electrification)

*304. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to state:

(a) the progress made so far in regard to the electrification of the Howrah-Burdwan section of Eastern Railway; and

(b) the approximate date when the first electric train will begin to run from Howrah?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The overall percentage of progress in the electrification is 40% approximately.

(b) No date can be given as some essential equipments from abroad are still to be shipped.

Rihand Dam

*305. Shri Kalika Singh: Will the Minister of Irrigation and Power be pleased to refer to reply given to unstarred question No 299 on the 28th May, 1957, relating to Rihand Dam and state the overall contribution of the Central Government towards the total estimated cost of Rs. 45 crores and when and how according to present plan the central resources and assistance will be made available for the purpose?

The Minister of Irrigation and Power (Shri S. K. Patil): The entire funds for financing the Rihand Dam Project from 1954-55 onwards are being provided by the Central Government. The allocation of funds from year to year will, however, be made in the light of the availability of resources with the Central Government and the progress made in the execution of the Project.

Air-conditioned de-luxe Trains

*307. Shri Keshava: Will the Minister of Railways be pleased to lay a statement showing:

(a) the number of seats provided in each coach on the air-conditioned de luxe train running between Delhi and Madras;

(b) the average number of tickets sold and seats occupied in each such train per day; and

(c) whether Government propose to introduce sleeping accommodation for third class passengers in these trains?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). A statement giving the required information is placed on the Table of the House. [See Appendix I, annexure No 94]

Institute of Sugar Technology

*310. Shri Morarka: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Institute of Sugar Technology carried out any experiments for the payment of cane price on the basis of its quality; and

(b) if so, with what results?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) A statement giving the required information is laid on the Table of Lok Sabha [See Appendix I, annexure No 95]

Storage of Imported Wheat

*311. Shri A. S. Sarhad: Will the Minister of Food and Agriculture be pleased to state:

(a) the total percentage and quantity of wastage in shipment, transit and storage of wheat imported from outside during the last two years, and that purchased in India;

(b) whether it is a fact that the wastage in storage has been due to absence of proper storage bins which had not been constructed in accordance with the First Five Year Plan; and

(c) the total rent being paid annually by the Government of India for such storage of wheat?

The Minister for Food and Agriculture (Shri A. P. Jain): (a) Details are as follows:—

	Figures in tons	Percentage Loss
Quantity shortlanded :		
1955	816	0.19
1956	840	0.08
Quantity lost in storage :		
1955	2214	0.60
1956	532	0.07

The information regarding transit losses is being collected and will be placed on the Table of the Sabha in due course

(b) No.

(c) The amount of rent paid for storage of all kinds of foodgrains was Rs 56.61 lakhs during 1955-56 and Rs 64.08 lakhs during 1956-57.

Unloading of Food Ships

*312 { Shri S. V. Ramaswami:
Shrimati Tarkeshwari Sinha:

Will the Minister of Food and Agriculture be pleased to state:

(a) how many ships, laden with food, awaited unloading in the various ports of India in the month of June and how much demurrage had to be paid on account of such awaiting; and

(b) the currency in which such demurrage was paid?

The Minister of Food and Agriculture (Shri A.P. Jain): (a) 51 ships had to wait for varying periods for berths during June, 1957. Demurrage payable in respect of these ships has

not yet been calculated and agreed with shipowners. Demurrage depends not merely on the time taken to get a berth but also on rate of discharge and other factors.

(b) The demurrage where payable, is generally paid in dollars, in the case of U.S. flag vessels, in Sterling in the case of other non-Indian vessels and in Rupees in the case of Indian vessels.

वनमहोत्सव

*३१३. { श्री नरद्वय दत्ततः
श्री रा० स० तिवारो .
श्री रघुनाथ सिंह :
श्री मोहन इन्कर :
श्री गणपति राव :

क्या कृषि तथा कृषि मंत्री एक ऐसा विवरण सभा-पटल पर रखने की कृपा करेंगे जिसमें निम्नलिखित जानकारी दी हुई हो

(क) क्या इस वर्ष भी वनमहोत्सव मनाया गया है,

(ख) यदि हा, तो प्रत्येक राज्य में कितने वृक्ष लगाये गये,

(ग) इस वर्ष जो वृक्ष लगाये गये हैं उन को रक्षा के लिये क्या प्रवन्ध किया गया है; और

(घ) गत वर्ष वृक्षागोपण पर कन्द्रीय सरकार ने कितना व्यय किया था ?

कृषि तथा कृषि मंत्री (श्री स० प्र० जैन):

(क) जी हा ।

(ख) और (ग) इस समय जानकारी उपलब्ध नहीं है । यह इकट्ठी की जायेगी और मिलने पर सभा की टबल पर रख दी जायेगी ।

(घ) केन्द्रीय सरकार द्वारा कोई खर्च नहीं किया जाता है ।